

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2357/2017

GOVT. OF NCT OF DELHI

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR DIRECTIONS)

WITH W.P.(C) No.887/2021

Date : 19-10-2022 These matters were MENTIONED today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Chirag M. Shroff, AOR

For Respondent(s) Mr. Tushar Mehta, SG (Mentioned by)
Mr. Arvind Kumar Sharma, AOR

Mr. K.R. Sasiprabhu, AOR

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the civil appeal on 24 November 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar